

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 210
IB-1110/ND/2020**

IN THE MATTER OF:

M/s. Vardex Tooling Pvt. Ltd.

...PETITIONER

Vs.

M/s. Arora Tools Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 07.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational-creditor :Mr. Prapsamesh Kamat and Mr.
Farhad Dalal, Advocates.**

**For the Respondent/ Corporate-debtor :Mr. Mohit Chaudhary, Mr. Paras
Mithal, Advocates.**

ORDER

On the joint request of learned counsel for the parties, the matter is
posted to 11.02.2021.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member (J)**